

# Report of Committee Constituted by Hon'ble NGT in the matter of O.A. No. 611/2022 Panna Lal Vs State of Uttar Pradesh & Ors.

Hon'ble NGT in the matter vide order dated 22.09.2022 directed the following:-

3. ...."Accordingly, we constitute a Joint Committee comprising of State PCB and Deputy Commissioner, Sonbhadra and direct the same to meet within two weeks, undertake visits to the sites, look into the grievances of the applicant, associate the applicant and representatives of the concerned project proponents, verify the factual position and submit its report within one month by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance.

4. In case the Joint Committee observes any violation of consent conditions/environmental norms, then it shall forward a copy of its report to:-

(i) The concerned Project Proponents to enable them to comply with the recommendations in the report of the Joint Committee or file objections against the observations/recommendations contained in the same and file their response before this Tribunal as desired, O. A. No. 611/2022 Panna Lal Vs. State of U.P. -3- within one month from the date of receipt of a copy of the report of the Joint Committee, by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF; and

(ii) the concerned Authorities including State PCB and Deputy Commissioner, Sonbhadra to enable them to take appropriate remedial action, in accordance with Statutory provisions mandating them to take remedial action for prevention, control and abatement of environmental pollution/degradation and for protection and improvement of environment, by giving notice to/hearing the concerned project proponents and following due process of law and they shall submit their action taken reports separately, within one month from the date of receipt of a copy of the report of the Joint Committee, by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

5. List for further consideration on 19.01.2023.

Accordingly, the following members have been nominated by the concerned departments for the said committee:-

- **Dr. T.N. Singh, Regional Officer, U.P. Pollution Control Board, Sonbhadra.**
- **Shri Sahdev Kumar Mishra, ADM (F/R), Sonbhadra.**

The nominated committee members have conducted field visit on 03.11.2022 to review the factual position in the matter. The factual status of the concerned RO plants as mentioned in the writ has been verified during the site visit. During visit the complainant was not present as informed earlier through our letter dated 10.10.2022 to attend the site visit and for further information enable your mobile number but he did not respond the letter. The mobile number

of the complainant was copied from his letter dated 17.05.2022 as annexed with the writ. At the time of site visit, a telephonic call was made but the incoming facility was not available of his mobile number. Shri S.K. Pandey Deputy General Manager-Civil, NCL Kakri Project, Assistant Manager (Environmental), Kakri Project were present from the NCL Kakri Project. The facts found in the visit is as follows:-

1. That, the NCL Kakri Project has installed 11 RO plants in different villages namely Rehta (8 Nos.) & Bansi (3 Nos.) located around the project site. Out of these 08 RO plants in village Rehta for which the complainant has filled the writ in Hon'ble NGT, 01 Plant is non-operational as per information provided by the project.

2. The details of the RO Plants are following (as annexed as annexure no. 01):-

Sr. No	RO Plants Locations	Latitude & Longitude	Capacity of pump installed at RO plant for extraction of water	Capacity of pump installed for working of RO plant	Capacity of RO Plant (LPH)	Electricity meter reading as on 11.11.2022	Date of Commissioning of RO Plant	Date of initial reading of Electricity meter
1.	Old Panchayat Bhawan Rehta, Kakri, Sonbhadra	24.16921, 82.777893	1PH	3 HP	1000	4463	21.01.2016	26.01.2017
2.	Baharapan Rehta, Kakri, Sonbhadra	24.168552, 82.773893	1PH	3 HP	1000	7813	22.01.2016	22.01.2017
3.	Rehta Park, Rehta, Kakri, Sonbhadra	24.173898, 82.776145	1PH	3 HP	1000	2235	05.12.2015	05.12.2016
4.	Community Center, Rehta, Kakri, Sonbhadra		3 LPH	3 HP	1000	10903	05.12.2015	24.02.2017
5.	New Panchayat Bhavan, Rehta, Kakri, Sonbhadra	24.170091, 82.775729	3 LPH	3 HP	1000	Meter Faulty	15.12.2015	15.12.2016
6.	Yadav Tola, Rehta, Kakri, Sonbhadra	24.174002, 82.775729	1 PH	3 HP	1000	Meter Faulty	21.01.2016	21.01.2016
7.	Primary School Rehta, Kakri, Sonbhadra	24.169982, 82.777644	1 PH	3 HP	1000	7788	24.02.2016	24.02.2017
8.	Bhanutola, Rehta, Kakri, Sonbhadra	24.171685, 82.779389	5 PH	3 HP	1000	6177	22.01.2016	01.10.2019
9.	Hamuman Mandir, Bansi, Kakri, Sonbhadra		5 PH	3 HP	1000	10002	25.10.2015	25.10.2016
10.	Balari Tola, Bansi, Kakri, Sonbhadra		5 PH	3 HP	1000	Meter Faulty	08.11.2015	06.12.2016

*one*

11.	SRT, Bansi, Kakri, Sonbhadra		3 PH	3 HP	1000	Non-operational since long time.	06.11.2015	06.11.2016
-----	------------------------------	--	------	------	------	----------------------------------	------------	------------

3. On 11.11.2022, all the 08 RO plants were not in operation. These plants are being operated by M/s Vikash construction, Village- Bansi, Post-Bina- District-Sonbhadra as outsourced by M/s NCL Kakri Project.
4. As per letter no. KKR/E&M/TS/RO-PLANTS-PS/21-22/29 Dated 12.12.2021 sent to Junior Engineer UPPVNL, Anpara, Sonbhadra and the same has been shared to this office (**annexed as Annexure no. 02**).
  - I. 03 Nos. RO plants i.e. (SRT Tola, Balari Tola, Hanuman Temple) are in-operative due to non-availability of power supply. Power is un-available at these RO Plants for last 03 year.
  - II. 03 Nos. RO Plants i.e . (Balari Tola, Rehta Park, Primary School) are in-operative due to non-availability of 11 kV Power supply. These places had been provided with 440 V supply from feeders of village but due to the under-voltage problem, the operational of the RO plants is not possible.
  - III. Rest 05 Nos. of RO Plants are operative but the dedicated 11 KVA supply is not available to the transformers installed for the RO plants, the plants are connected with 440 V feeder of village but due to under voltage, plants operational stops.
5. Presently out of 11 RO plants, 03 RO plants have been connected with faulty meter for which operational status cannot be verified.
6. The total operational hour of the all RO plants as per chart provided by the project, the electric consumption has been calculated as follows:-

S.No.	Name and Address of RO Plants	Total Capacity (Pump+ RO Plants Capacity)	Date of initial reading of the meter	Total unit consumed till 11.11.2022	Conversion of Electricity consumption in Watt (Unit*0.746)	Operational Hour of each RO Plants	No. of Days of Operational of RO Plant (if RO plant operates 08 hours a day)	Total Nos. of Days (from date of initial reading of the meter to 11.11.2022)	% of operational days of RO Plants
1.	Old Panchayat Bhawan Rehta, Kakri, Sonbhadra	4 HP	26.01.2017	4463	2.984	1496	187	2116	8.83
2.	Baharapan Rehta, Kakri, Sonbhadra	4 HP	22.01.2017	7813	2.984	2618	327	2120	15.43
3.	Rehta Park, Rehta, Kakri, Sonbhadra	4 HP	05.12.2016	2235	2.984	749	94	2168	4.318

(m)

S.No.	Name and Address of RO Plants	Total Capacity (Pump+ RO Plants Capacity )	Date of initial reading of the meter	Total unit consumed till 11.11.2022	Conversion of Electricity consumption in Watt (Unit*0.746)	Operational Hour of each RO Plants	No. of Days of Operational of RO Plant (if RO plant operates 08 hours a day)	Total Nos. of Days (from date of initial reading of the meter to 11.11.2022)	% of operational days of RO Plants
4.	Community Center, Rehta, Kakri, Sonbhadra	6 HP	24.02.2017	10903	4.476	2436	304	2087	14.56
5.	New Panchayat Bhavan, Rehta, Kakri, Sonbhadra	6 HP	15.12.2016	Meter Faulty	-	-	-	-	-
6.	Yadav Tola, Rehta, Kakri, Sonbhadra	4 HP	21.01.2016	Meter Faulty	-	-	-	-	-
7.	Primary School Rehta, Kakri, Sonbhadra	4 HP	24.02.2017	7788	2.984	2610	326	2087	15.62
8.	Bhanutola, Rehta, Kakri, Sonbhadra	8 HP	01.10.2019	6177	5.968	1035	129	1138	11.33
9.	Hamuman Mandir, Bansi, Kakri, Sonbhadra	8 HP	25.10.2016	10002	5.968	1676	209	2209	9.46
10.	Balari Tola, Bansi, Kakri, Sonbhadra	8 HP	06.12.2016	Meter Faulty	-	-	-	-	-
11.	SRT, Bansi, Kakri, Sonbhadra	6 HP	06.11.2016	Non-operational since long time.	-	-	-	-	-

7. The NCL Kakri Project has neither installed electromagnetic flow meter to measure the quantity of RO water used nor installed any hour meter to measure electricity consumption. Similarly, the logbooks to verify the operation of the RO plant are also not been maintained.

8. At the time of inspection due to low voltage supply, RO plant as well as connected tube well could not be operated. Hence, the electrical connection should be connected with power supply of 33 KV.

9. NCL Kakri Project has outsourced the operators for the operation of RO plant as well as tube well to M/s Vikash Construction Village-Bansi, Post-Bina District-Sonbhadra.
10. The attendance sheet of employee deployed at each RO plant has not been submitted to verify the attendance of the concerned employee deployed by the company so far.
11. Population of the villages i.e. Rehta-3778 persons and Basi-2258 persons (as per Census of India, 2011) and expected water consumption based on CPIHEEO @100 LPCD is 603,600 Litre/Day.
12. Present practice to manage RO Reject has not been installed, it is essential to install Solar Evaporation Pond for as effluent treatment facility for management of reject water of RO plants.

Viewing the above facts mentioned above, it may be concluded that RO plant installed to supply of RO water for local residents cannot be verified due to lapse of operational procedure/required papers and there is something loop hole in the process and accordingly Environmental Compensation of the erring period may be imposed against NCL Kakri Project. Defaulter period may be computed as per complainant report or may be verified from the local dwellers.

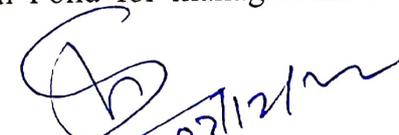
### **Recommendations:**

Considering the facts mentioned above, the committee recommends the following:-

1. NCL Kakri Project should ensure the regular operations of all the RO plants.
2. The RO rejects should be treated, for discharge on the ground.
3. For verification of operational, the Unit may be asked to install electromagnetic flow meter and separate electricity meter and maintain the data in the log-books.
4. A mechanism needs to develop to register the complaint by the residents in case of non- operativity of the RO plant which can have monitoring through the district administration.
5. For erring periods, NCI Kakri Projects is liable to pay applicable environmental compensation as per mechanism developed so far.
6. NCL Kakri Project should install Solar Evaporation Pond for management of RO reject.

  
(Dr. T.N. Singh)

**Regional Officer,  
U.P. Pollution Control Board,  
Sonbhadra**

  
(Sahdev Kumar Mishra)

**ADM (F/R),  
Sonbhadra**



**NORTHERN COALFIELDS LIMITED**  
**KAKRI PROJECT**

Approximate operational hours of RO plant based on Electric Meter Reading

Sl. No.	Location of Plant	Capacity of pump installed for working of RO Plant (as per specification of 1000LPH RO plant online)	Capacity of pump installed at RO plant for boring	Electric Meter Reading as on 11.11.2022	Operational hours of RO	Date of Commissioning	Electric Meter installed	Date of Initial reading of Meter
1	Old Bhandrola Bhanwar Rente	3 HP	1 HP	4463	1495.64	21.01.2016	26.01.2015	25.01.2017
2	Behara Rente	3 HP	1 HP	7813	2618.30	22.01.2016	22.01.2015	22.01.2017
3	Genie Park Rente	3 HP	1 HP	2235	748.99	05.12.2015	05.12.2015	05.12.2016
4	Community Centre Rente	3 HP	3 HP	10903	2435.88	05.12.2015	24.02.2016	24.02.2017
5	New Panchayat Bhanwar Rente	3 HP	3 HP	Meter faulty	NA	15.12.2015	15.12.2015	15.12.2016
6	Yadao Tola Rente	3 HP	1 HP	Meter faulty	NA	21.01.2016	08.12.2015	21.01.2016
7	Primary School Rente	3 HP	1 HP	7788	2609.92	24.02.2016	24.02.2016	24.02.2017
8	Bhanurola Rente	3 HP	5 HP	6177**	#VALUE!	22.01.2016	15.12.2015	01.10.2019 (approx)
9	Hanuman Mandir, Bans!	3 HP	5 HP	10002	1675.94	25.10.2015	25.10.2015	25.10.2016
10	Bajan Tola, Bans!	3 HP	5 HP	Meter faulty	NA	08.11.2015	06.12.2015	06.12.2016
11	SPT, Bans!	3 HP	3 HP	Non operational since long. Meter Faulty.	NA	06.11.2015	06.11.2015	06.11.2016

\*The operating hours have been calculated by following formula -

For 1 HP = Meter Reading / 0.746

For 3 HP = Meter Reading / (0.746\*3)

For 5 HP = Meter Reading / (0.746\*5)

\*\* At Bhanurola, Renta new meter was installed after an initial reading of 5200 unit in 2019 as per record present at Kakri Project, and the meter reading on 11.11.2022 was recorded as 977. However, no date available about the said change.

  
Nodal Officer (Env./Forest)

नोडल अधिकारी (पर्या. / वन)

Kakri Area

ककरी क्षेत्र

नॉदर्न कोलफील्ड्स लिमिटेड  
(मिनिरातना कंपनी)  
(कोल इण्डिया लिमिटेड की अनुसंगी कंपनी)



(Annexure - 2)  
Northern Coalfields Limited  
(A Miniratna Company)  
(A subsidiary of Coal India Limited)

ककरी परियोजना / Kakri Project



CIN- U10102MP19R5GOI001160

An ISO: 9001, ISO: 14001 & OHSAS: 18001 Certified Company

पोस्ट-ककरी, जिला- सोनभद्र, उ.प्र., पिन: - 231224 / Post- Kakri, Distt Sonbhadra, U.P., PIN-231224

No. KKR/E&M/TS/RO-PLANTS-PS/21 22/ 29

DL. 12.12.2021

To,  
The Junior Engineer,  
UPPVNL, Camp Office,  
Near Gaurav Complex,  
Anpara, Sonbhadra, UP.

Sub - Non operation of RO's due to power failure.

Sir,

The 11 RO plants were installed under CSR activity was inspected as per schedules and the following observation made -

1. 03 nos. RO plants (i.e. SRT Tola, Balari Tola, Hanuman Temple) are in-operative due to non-availability of power supply also no alternative arrangement has been made is this regard by you. Power is un-available at these plant for last two years.
2. 03 nos. RO plants (i.e. Balari Tola, Rehta Park, Primary School) are in-operative due to non-availability of 11KV power supply. These places have been provided with 440V supply from feeders of village but the under-voltage problem persists since long due to which operation of plant is not possible.
3. Rest 05 nos. plants are operative but the dedicated 11kV supply is not available to the transformers installed for plants. The plants are connected with 440V feeder of village but sometime due to under-voltage problem plant operation stops.

Detailed status is also enclosed with this letter. The maintenance of the power system is not being done at your end and the villagers are left with your mercy. Villagers are contacting us for the inoperative RO Plants which are inoperative due to burnt transformers, damaged cables & Over Head Line conductors. The responsibility of power maintenance lies with you. The same was communicated various times to restore the power supply of RO's but timely actions were not initiated at your end. Hence, you are requested to restore the power supply to all the RO plants at earliest.

Also you are requested to send your authorized person for taking meter reading of running RO's for payment of bill timely.

Yours sincerely,

Assistant Manager (E&M)  
Kakri Project

Copy to -

1. GM/Kakri,
2. SO(E&M), Kakri Area,
3. SO(Civil), Kakri Area,
4. SO(Pers), Kakri Area,
5. NO(CSR), Kakri Area,
6. The Executive Engineer, UPPCL, Pipri, Renukut
7. Gram Pradhan, Rehta, PO Kakri, Sonbhadra.